

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 02.05.2019 (THURSDAY)**

**Court III**  
**10: 30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh-R1 Devnidhi Arya-RP

**For Hearing**

2.	Comp. App. (AT) (Ins) No. 40 of 2019	Dhiren Dave Vs. Pantomath Capital Advisors Pvt. Ltd.	Aaditya Pande	Prachi Johri
3.	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. <b>With</b>	B. Rangunath	A. Ajith Kumar (R1-R3)
4.	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
5.	Comp. App. (AT) No. 352 of 2018	Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr.	Ripu Daman Bhardwaj	Gautam Shivshankar-R1&R2
6.	Comp. App. (AT) No. 35 of 2019	Vijaya Bank. Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar

**For Hearing (Part Heard)**

7.	Comp. App (AT) No. 322 of 2018	Dhananjay Krishnanath Gaikwad & Ors. Vs. Tuljabhavani Cold Storage Pvt. Ltd. & Anr.	Aaditya A. Pandey	Samrat K. Shinde-R1 Kaushik Poddar (R-2)
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**By Order**  
-sd/-

**Registrar**